

BENCH-I

NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA

C.P (I.B) No.406/KB/2017

Present: Hon'ble Member (J) Shri Vijai Pratap Singh
Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 14th December 2017, 10.30 A.M

Name of the Company	Hada Textile Industries Ltd		
Under Section	IBC		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

1 Mr. Paras Kumar Jha Petitioner [Signature]

2 Mr. Dipak Kumar Singh " Dipak Kumar Singh

ORDER

Ld. Counsel for the petitioner is present.

In this case order for liquidation has been passed and Insolvency and Bankruptcy Board of India (IBBI) has recommended the name of Mr. Ketan Parekh (IBBI/IPA-001/IP-P00551/2017-18/10981), Gandhi Arun & Co., 51, Paddapukur Road, Kolkata, West Bengal, 700020, E-mail julket2001@yahoo.co.in, Mobile No. 98311 79418 as Liquidator. In view of the recommendation of the IBBI, he is appointed as Liquidator. Copy of the order may be served on the Liquidator through E-mail and Speed Post.

List it on 30/01/2018 for further order.

[Signature]

(Jinan K.R.)
Member (J)

[Signature]

(V.P.Singh)
Member (J)